

GOVERNMENT OF INDIA
MINISTRY OF SHIPPING

LOK SABHA

UNSTARRED QUESTION NO.1484

TO BE ANSWERED ON 9th MARCH, 2017

WATER TRANSPORT ADMINISTRATION

1484. SHRI GUTHA SUKENDERREDDY:

Will the Minister of SHIPPING be pleased to state:

- (a) whether the Government proposes to introduce a legislation for creation of an authority for the administration of water transport in the country; and
- (a) if so, the details thereof?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF SHIPPING
(SHRI PON. RADHAKRISHNAN)

(a)&(b):No, Madam. The Inland Waterways Authority of India (IWAI) has been created by an Act of Parliament viz. the Inland Waterways Authority of India Act (No 82 of 1985) in October 1986 for the regulation and development of inland waterways for purposes of shipping and navigation and for the matters connected therewith or incidental thereto.
